

**Company:** Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

**Printed For:** 

**Date:** 28/11/2025

## (2024) 02 MEG CK 0030

## Meghalaya High Court At Shillong

Case No: Writ Petition (C). No. 310 Of 2023

Shuva Sarkar APPELLANT

۷s

State Of Meghalaya & Ors. RESPONDENT

Date of Decision: Feb. 9, 2024

Hon'ble Judges: H.S. Thangkhiew, J

**Bench:** Single Bench

Advocate: A.H. Hazarika, E. Pajuh, K.P. Bhattacharjee, R. Colney

Final Decision: Disposed Of

Judgement